

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP No. 129/ND/2012**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
16.11.2017**

**NAME OF THE COMPANY: Girdhar Saboo & Anr. Vs. Sunstone Engg.  
Industries Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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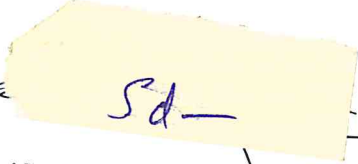
For the Petitioner (s): None

For the Respondent (s): Mr. Nitu Mittal, Advocate

**ORDER**

Ld. Counsel for the Respondent submits that no compromise has been arrived at and the matter be listed for final disposal.

Adjourned to 21<sup>st</sup> February, 2018 for final disposal.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**